HIGH COURT OF UTTARANCHAL AT NAINITAL. NOTIFICATION

No. 212 /UHC /Admn. - A-/2004 dated January 3, 2005.

Pursuant to the Government Notification No.219-Ek (1)/XXXVI (1) (Nyaya Anubhag/2004, dated 17.12.2004, Sri Alok Verma, Addl. District & Sessions Judge/ III F.T.C., Dehradun is conferred powers U/S 21' of the General Clauses Act, 1904, read with Section 5(2) of U.P. Gangster & Anti-Social Activities (Prevention) Act, 1986 and Section 86 of the U.P. Reorganization Act, 2000 (Act No. 29 of 2000) to preside over the Special Court at Hardwar, in addition to his own duties.

By Order of the Court,

Sd/-

(V.K.Maheshwari) Registrar General.